GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:4468
ANSWERED ON:30.08.2011
FINANCIAL ASSISTANCE TO SPORTSPERSONS
Azad Shri Kirti (Jha);Naranbhai Shri Kachhadia

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is aware that the young sports women/men are facing financial crisis in fulfilling their dreams of winning medals in the national and international sports competitions;
- (b) if so, the details thereof and reaction of the Government thereto;
- (c) whether the Government proposes to provide financial assistance to the poor sportspersons participating in the national and international sports competitions;
- (d) if so, the details thereof alongwith the number of sportspersons receiving such assistance during each of the last three years and the current year, State-wise and sports discipline-wise;
- (e) whether there is any scheme under which scholarship/job under the sports quota is provided to the medalists; and
- (f) if so, the details thereof during the said period, State-wise and sports discipline-wise?

Answer

THE MINISTER OF STATE(INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

- (a) to (d): For enabling participation of sportspersons including those from economically weaker sections, the Ministry provides financial assistance to National Sports Federation (NSFs) under the Scheme of Assistance to NSFs. Financial assistance is given to NSFs to conduct National Championships and International Tournaments in India, participation in international tournaments abroad, organizing coaching camps, procuring sports equipment, engagement of foreign coaches and disbursement of salaries of the paid Joint/Assistant Secretaries engaged by NSFs. Under the Scheme, expenditure towards air passage cost, lodging and boarding, out of pocket allowance etc of participating sportspersons is taken care of. Details of financial assistance given to NSFs under the Scheme of Assistance to NSFs during the last three years and the current year are given in Annexure.
- (e) & (f) For providing job opportunities to meritorious sportspersons, there is already a provision for 5% vacancies of direct recruitment quota in Group 'C' and erstwhile Group 'D' posts being reserved for appointment of meritorious sportspersons in Central Government Offices. The Ministry does not maintain data about the appointments of sportspersons, in Central Government offices and State Governments, against the vacancies reserved for meritorious sportspersons.